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Order Creation

Daily Order
Creation
upload
Report
Date Wise Report
As On Date Report
Order Completion
Order Completion Pending
Statistical Report
Order Report
Unlock Order

Heard Ld. Counsel for
Ld. Counsel for the re

The applicant's court
ABPM (MC), Keshadu
BPM, Keshaudurapal,
S.O. under Keonj
07.12.2019 (Annexu
applicant has sub
25.06.2020 (Annexu
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31.08.2020 (Annexu
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the grievance of the
direction is given to t

In view of the above